

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 756
TO BE ANSWERED ON: 01-03-2016

Secondary Movement of Fertilizers

756. SHRI KAUSHAL KISHORE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether the Government has any proposal to revise and fix charges for secondary movement of fertilizers;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): The Government had notified the policy on 17th July, 2008 for uniform freight subsidy on all fertilizers under the fertilizer subsidy regime. Subsequently, vide notification dated 1st September, 2011, the Government notified the district wise road transportation rates for urea dispatches by all the units with effect from 1st April, 2008. These normative Per Tonne Per Kilometre (PTPK) rate is annually escalated/de-escalated based on composite road transport index. Accordingly, Department of Fertilizers had notified normative PTPK rates escalated/ de-escalated on the basis of the composite road transport index for the years 2010-11 and 2011-12 on 18th March, 2014 and for the years 2012-13 and 2013-14 on 18th September, 2014.

In respect of P&K fertilizers is concerned, at present, no subsidy is paid on secondary movement of P&K fertilizers. There is also no proposal to provide freight subsidy on secondary movement of P&K fertilizers.
